NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 24.01.2021 NOTICE

Take notice that the following matters listed on 27.01.2021 at 02:00 PM in the Chennai Bench will now be takenup on the same court at 10:30 AM.

| S. No. | Case No. | Name of the parties | Counsel for | Counsel for |
|--------|---|--|-----------------|-------------|
| | | | Appellants | Respondents |
| 1. | Comp. App. (AT) No. 07 of 2021 / TR | Samruddhi Investors Services Pvt. Ltd. Vs. 3A Capital services Ltd. & Ors. | S.Abhishek Iyer | |
| 2. | Comp. App. (AT) No. 08 of 2021 / TR | Sri Lakshmi Narasimha Builders & Developers Pvt. Ltd. Vs. J.P. Sudhakar & Anr. | Srinandan K. | |

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By the order of Hon'ble Acting Chairperson -sd/-

1. Notice Board

2. Website: www.nclat.nic.in Registrar